

**C.Case No. 247/2019**

**CBI Vs Durga Madhab Rout & ors.**

**17.09.2020**

**Present:** Sh.B.K.Singh, Ld.Sr.PP for CBI.

**(Through VC using Cisco WebEx app.)**

Ld.Sr.PP for CBI submitted that he has directions to seek adjournment in the matter for 10 days.

Heard. Allowed.

List on **29.09.2020**, which is also the date for physical hearing by this Court as per the roster .

Let a copy of this order be sent by WhatsApp to Ld. Sr.PP for CBI.

**ARUN  
BHARDWAJ**

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ARUN BHARDWAJ  
Date: 2020.09.17  
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**(ARUN BHARDWAJ)  
Special Judge, CBI-05 (PC Act),  
RADC, New Delhi/ 17.09.2020**

C.Case No. 248/2019

CBI Vs Umesh Sadana & ors.

17.09.2020

Present: Sh.B.K.Singh, Ld.Sr.PP for CBI.

(Through VC using Cisco WebEx app.)

Ld.Sr.PP for CBI submitted that he has directions to seek adjournment in the matter for 10 days.

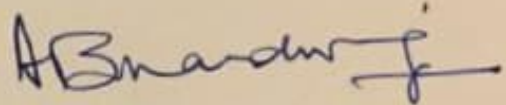
Heard. Allowed.

List on 29.09.2020, which is also the date for physical hearing by the Court as per the roster .

Let a copy of this order be sent by WhatsApp to Ld. Sr.PP for CBI.

ARUN  
BHARDWAJ

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(ARUN BHARDWAJ)  
Special Judge, CBI-05 (PC Act),  
RADC, New Delhi/ 17.09.2020